

(2) Revision of salary scales, ensuring full neutralisation of erosion in real wages as a result of inflation and single running grade for all categories of teachers.

(3) Statutory security of service for all teachers including those serving in minority-run-institutions.

(4) Representation of AIFUCTO on UGC and CABE.

(5) Democratisation of governance of colleges and Universities.

(6) Full civic and political rights for teachers.

(7) Direct payment from the treasury.

(8) Common cadre for plus II and plus III class teachers.

(9) Abolition of discrimination between teachers of State and Central Universities and colleges affiliated to these with respect of all perquisites.

(10) Age of superannuation not below 60 years.

I, therefore, would like to request the Central Government to accept all these legitimate demands of the teachers, in the interest of higher education.

(ix) **SHORTAGE OF KEROSENE OIL IN THE COUNTRY**

श्री मनीराम बागड़ी (हिसार) : उपाध्यक्ष महोदय, मैं नियम 377 के अधीन लोक महत्व के प्रश्न की ओर मंत्री महोदय का ध्यान आकर्षित करना चाहता हूँ :

देश में भिट्टी का तेल मिलता नहीं है, लोग दिन भर लाइन लगा कर खड़े रहते हैं और बाद में निराश हो कर घर वापिस लौट आते हैं। गांव में तो बिल्कुल नहीं मिल रहा है। सभी तेल डिपो वाले धड़ल्ले से ब्लॉक कर रहे हैं। इस पर सरकार क्या कारगर कदम उठा रही है ?

(x) **DECLARATION OF EMERGENCY IN POLAND**

PROF. MADHU DANDAVATE (Rajapur): The declaration of Emergency in Poland is a grave threat to the movement for freedom and democracy and it constitutes an onslaught on all democratic institutions which will be deplored by democrats the world over.

The Military Council set up in Poland has banned strikes and protest meetings, declared martial law and has indefinitely closed all schools and universities. The Government has proscribed all publications. Almost all the leaders of Solidarity have been arrested.

The developments in Poland cannot be considered as an internal problem of Poland. The destruction of freedom in one part of the world is always a threat to freedom elsewhere.

I, therefore, request the Minister for External Affairs to make a statement expressing Government's reaction to the declaration of Emergency in Poland.

DR. SUBRAMANIAM SWAMY (Bombay North-East): Sir, I am on a point of order.

(Interruptions)

MR. DEPUTY-SPEAKER: There is a vacuum in the House. And if you want to raise a point of order you must take my permission.

DR. SUBRAMANIAM SWAMY: How is it, Sir? This is a new parliamentary practice. Now, I am seeking permission.

MR. DEPUTY-SPEAKER: Are you seeking permission?

DR. SUBRAMANIAM SWAMY: Yes.

MR. DEPUTY-SPEAKER: It is all right.